Annexure-5

Name of the corporate debtor: M/s Manglam Fiscal Services Private Limited; Date of commencement of liquidation: 16.01.2025; List of stakeholders as on: 14.10.2026

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax Department, Government of India	Government	12-02-2025	34,17,90,793	34,17,90,793	Unsecured	-		0.00%			-	-	Due to amendment in the Month of June'26 in liquidation process regulations, the claim is considered upto Insolvency Commencement date
2	Commissioner of Commercial Tax	Government	16-10-2023	14,50,76,487	14,50,76,487	Unsecured	-		0.00%			-	-	
3	Income Tax Officer (TDS), Ward 2(2), Kolkata	Government	06-11-2023	17,430	17,430	Unsecured	-		0.00%			-	-	
	Total			**48,68,84,710**	**48,68,84,710**									

